

MR. DEPUTY-SPEAKER :

The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ERA ANBARASU :

I introduce the Bill.

15.35 hrs.

BLIND PERSONS (EMPLOYMENT) BILL*

SHRI ATAL BEHARI VAJ-PAYEE (New Delhi) : I beg to move for leave to introduce a Bill to make provision for enabling blind persons to secure employment and for matters incidental to or connected therewith.

MR. DEPUTY-SPEAKER :

The question is :

"That leave be granted to introduce a Bill to make provision for enabling blind persons to secure employment and for matters incidental to or connected therewith."

The motion was adopted.

SHRI ATAL BEHARI VAJ-PAYEE : I introduce the Bill.

15.36 hrs.

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL*

(AMENDMENT OF SECTION 16 ETC.)

DR. VASANT KUMAR PANDIT (Rajgarh) : I beg to move for leave to introduce a Bill further

to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

DR. VASANT KUMAR PANDIT : I introduce the Bill.

15.36 hrs.

UNIVERSALISATION OF ELEMENTARY EDUCATION BILL*

DR. VASANT KUMAR PANDIT (Rajgarh) : I beg to move for leave to introduce a Bill to provide for universalisation of elementary education in India.

MR. DEPUTY SPEAKER : The question is :

"That the leave be granted to introduce a Bill to provide for universalisation of elementary education in India."

The motion was adopted.

DR. VASANT KUMAR PANDIT : I introduce the Bill.

REGIONAL RURAL BANKS (AMENDMENT) BILL*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.